

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Auto Mobiles Sterling (India) Private Limited Date of Commencement of Liquidation: 11-01-2021; List of Stakeholders as on Date: 30-06-2021; Name of IP: Mr. Pankaj Kumar Singhal; Process Number: 1; Last 5 digit of registration number: 11561

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date				682166.80				NA
3	Secured financial creditors	1	95786701	1	94626847.1	0	1159853.9	0	Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	7696611	1	7199623	0	496988	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	5285839	2	5285839	98894	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	108769151	4	107794475.89999999	98894	1656841.9	0	